

Dear Sir,

Further to your Consultation Paper on Review of Telecom Unsolicited Commercial Communications Regulations issued on 11th May 2010.

I would like to bring to your attention that I am doing telemarketing now for 7 years and promoting 5 Star hotels. I have been through the recommendations for going for the opt-in lists. I personally feel this will have a bad effect on telemarketing in India and directly affect my livelihood.

Since the time the Do Not Call registry has been introduced, my company and me have followed all the rules and regulations. I suggest that you work on the do not call registry and strengthen the processes so that all other telemarketing companies abide by this and the customers on the market are not affected.

Looking forward to a favourable response from your department.

Best regards

Ashmeen Sethi